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Title: The Minister of Urban Development, Minister of Housing and Urban Poverty Alleviation and Minister of Parliamentary Affairs laid a statement regarding Status of implementation of the recommendations contained in the 31<sup>st</sup> Report of the Standing Committee on Urban Development on 'functioning of Delhi Development Authority (DDA), particularly with reference to affordable houses in Delhi and its role in regularization of unauthorised colonies in Delhi and matters connected thereto', pertaining to the Ministry of Urban Development..

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): I beg to lay a statement regarding the status of implementation of the recommendations contained in the 31<sup>st</sup> Report of the Standing Committee on Urban Development on 'functioning of Delhi Development Authority (DDA), particularly with reference to affordable houses in Delhi and its role in regularisation of unauthorized colonies in Delhi and matters connected thereto' pertaining to the Ministry of Urban Development.

**12.43 ¼ hrs.**